

Mr. Deputy-Speaker: He can get it afterwards.

Shri Hathi: I will give him a copy

Mr Deputy-Speaker: That will be good

Shri Hem Barua: May I know whether this electric power is supplied to the Delhi villages on a no-profit-no-loss basis? If so, what is that basis?

Shri Hathi: No, it is not a question of no-profit-no-loss

Development of Thangasseri Port

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*1061. { Shri Narayanankutty Menon:
Shri Punnoose:
Shri Kediyan:

Will the Minister of Transport and Communications be pleased to state

(a) whether Government have since received any proposal from the Government of Kerala for developing Thangasseri into a minor port and for the digging of a waterway connecting Thangasseri and the Ashtamudi lake, and

(b) if so, what action has been taken on the proposal?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b) A statement is laid on the Table of the Sabha

STATEMENT

Development of minor ports is primarily the responsibility of the State Governments

The State Government of Kerala had submitted a proposal for constructing a sheltered lighterage Port at Thangassery by converting the Thangassery cove into an artificial harbour. The Thangassery cove is about 4½ miles to the South of the Ashtamudi Lake inlet which was proposed to be developed as a fishing harbour under the Norwegian-Indian Fisheries Community Development Project. The proposal to convert the Thangassery Cove into an artificial harbour involved the construction of a canal connecting the proposed port with Ashtamudi Lake.

In the meantime, another suggestion was made for developing Thangassery Cove as a fishing-cum-commercial port, if it was found impracticable to develop the Ashtamudi lake inlet. Model experiments in respect of both the scheme were carried out at the Poona Research Station

The Government of Kerala was asked on the 7th January, 1959 to examine the reports submitted by the Poona Research Station and to work out comparative costs of both the schemes in the light of the recommendations made in the Reports and forward their proposal to the Government along with a statement showing the comparative costs for the two schemes. These are awaited. A provision of Rs. 42.5 lakhs has been proposed for development works at Thangassery in the Third Plan.

Shri Narayanankutty Menon: May I know whether separate estimates have been prepared for the alternative scheme mentioned in the statement and whether the sum to be allotted in the Third Five Year Plan is based upon those estimates?

Shri Raj Bahadur: Comparative costs have been worked out by the State Government. They are at present under scrutiny of the State Government. We propose to include a provision for the development of this particular port in the Third Plan, in case the State Government and the Central Government come to some definite conclusions about it.

Shri Narayanankutty Menon: May I know whether, if the final estimates exceed the sum already to be provided in the Third Plan, allotment of more money will be made for that?

Shri Raj Bahadur: I think it is too early for me to say whether it will exceed or will not exceed. But I may just point out that we do propose to provide about Rs. 42.5 lakhs in the Third Plan.

Shri Kediyan: From the statement, I find that model experiments in respect of both the schemes were carried out and the report thereon has been

forwarded to the State Government. May I know what is the nature of the report, whether it contains a specific recommendation as to the preference to be given to any of the schemes submitted by the Poona Research Station?

Shri Raj Bahadur: The question is one of costs, the cost of developing the Thangasseri port or Ashtamudi lake inlet. These are the two alternative sites. They pertain to the construction of jetties and other facilities for the harbour.

Shri N. B. Muniswamy: May I know whether Government have received any proposal regarding the renovation of the Lighthouse at Thangasseri because it is out-moded?

Shri Raj Bahadur: That is a completely different question

Shri Kodiyar: In view of the fact that a large number of workers at this port are rendered unemployed during most parts of the year due to the seasonal character of the port and also in view of the fact that this matter has been pending for the last two or three years, may I know whether Government will expedite it in coming to a decision?

Shri Raj Bahadur: I need hardly assure the hon Member that we shall waste no time whatsoever in the consideration of any recommendations that are made to us by the State Government in this behalf. But the hon Member might be knowing that under the Norwegian aid scheme, there is a proposal to develop a fishing industry in this Ashtamudi lake.

Mr. Deputy-Speaker: Question No 1063, Shri Sadhan Gupta.

Shri S. M. Banerjee: May I suggest that question No. 1092 may also be taken up with this, as it relates to the same matter? It is about decomposed rice.

Mr. Deputy-Speaker: Is the hon. Minister agreeable?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Question No. 1092 has nothing to do with this.

Shri S. M. Banerjee: I have to submit that this matter was raised in an adjournment motion and it is because the Ministry do not want to reply that they are not agreeable to take it up along with question No. 1063.

Mr. Deputy-Speaker: When the Question Hour is over, he might point that out and then I will see if I can allow him to ask that question. But it cannot be joined with question No. 1063 if the Minister is not prepared to answer both together.

Rice in Government Godown in Calcutta

*1063. **Shri Sadhan Gupta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether as a result of rain on the 2nd June, 1959 about 3,000 maunds of rice were spoiled at the Central Government's Jinjrapol Godown, No. 4, Shed, at Hide Road, Calcutta;

(b) whether the said Godown has been recently repaired;

(c) if so, when;

(d) whether last year 1,000 maunds of rice were spoiled under similar circumstances, and

(e) if so, the reasons as to why no proper repairs have been made since then?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) As a result of sudden shower about 100 maunds of rice and not 3000 maunds were really damaged before the valley gutters which had been opened up that day for minor repairs undertaken every year before the monsoon could be closed.

(b) and (c) Repairs were in progress when it started raining suddenly, and were completed within a week thereafter

(d) and (e). Last year about 350 maunds and not 1000 maunds were damaged. The defect noticed at the time was repaired immediately.